

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1027**

TO BE ANSWERED ON THE DECEMBER 19TH, 2018/AGRAHAYANA 28, 1940 (SAKA)

CRIMES IN SOUTH WEST DELHI

1027. SHRI P. BHATTACHARYA:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that crime graph of theft, burglary, rape, murder, snatching, looting etc. has increased in South West District of Delhi, particularly under Dwarka Sector-23 Police Station;

(b) if so, the number of such cases that took place during last one year in South West District of Delhi, particularly under Dwarka Sector 23 Police Station, monthwise;

(c) what kind of measures have been taken by Delhi Police to eliminate such crimes in the area; and

(d) the number of cases solved by Delhi Police so far and number of convictions of criminals during the past one year, monthwise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (d): As reported by Delhi Police, a number of measures taken for facilitating reporting and registration of crime, including online registration of e-FIR, may have contributed to higher number of cases registered in the NCT of Delhi. The number of cases of murder and rape reported in 2018 (upto 30.11.2018) in comparison to the corresponding period in 2017 in Police Station Sector 23 Dwarka has increased from 03 to 05 and from 12 to 18 respectively. However, there is a decline in the following crime reported in Police Station Sector 23 Dwarka during the same period:

Crime Head	Robbery (looting)	Snatching	Burglary	House theft
% reduction	59%	55%	92%	68%

Month-wise details of cases of crimes including theft, burglary, rape, murder, snatching, looting (robbery), etc. reported, worked out and number of persons challaned in Dwarka District and Police Station Sector 23 Dwarka during the last year and the current year up to 30.11.2018 along with number of persons convicted are at ANNEXURE.

Delhi Police has taken several concrete measures to control crime, which inter-alia include, dynamic identification of crime-prone areas and deployment of police resources including pickets, foot patrolling, PCR Vans and Emergency Response Vehicles (ERVs) to enhance visibility and prevent crime, identification, surveillance and arrest of active criminals, integrated patrolling by local police, PCR staff and Traffic police, stationing all women PCR vans in vulnerable areas, action against consuming alcohol in public place, creation of Senior Citizens Security Cells in Police Headquarter and all 14 Districts, security audit of senior citizens, dedicated help line No. 1291, Senior Citizens Mobile App, regular visit of senior citizens by local police, installation of CCTV cameras in public places and citizen-centric policing through Jan Sampark and other community approach programmes.

Month-wise details of cases of crimes including theft, burglary, rape, murder, snatching, looting (robbery), etc. reported, worked out and number of persons challaned in Dwarka District and Police Station Sector 23 Dwarka during the last year and the current year up to 30.11.2018 along with the number of persons convicted

Year - 2017								
Month	Dwarka District				Police Station Sector 23 Dwarka			
	Number of cases reported	Number of cases worked out	Number of persons challaned	Number of persons convicted	Number of cases reported	Number of cases worked out	Number of persons challaned	Number of persons convicted
January	1289	426	329	12	66	17	16	7
February	1129	387	294	7	73	13	14	0
March	1152	390	282	11	77	19	16	0
April	1132	368	275	9	61	14	18	0
May	1268	370	267	6	82	29	26	2
June	1211	357	252	5	90	25	26	7
July	1373	438	361	7	68	20	17	3
August	993	404	302	4	51	15	10	1
September	1229	410	317	6	84	12	8	1
October	1260	454	389	4	83	32	38	2
November	1125	389	293	5	73	27	32	4
December	1269	311	242	3	76	15	22	1

Year - 2018 (upto 30.11.2018)								
Month	Dwarka District				Police Station Sector 23 Dwarka			
	Number of cases reported	Number of cases worked out	Number of persons challaned	Number of persons convicted	Number of cases reported	Number of cases worked out	Number of persons challaned	Number of persons convicted
January	1377	314	186	1	79	17	15	0
February	1163	345	159	1	65	19	26	0
March	1166	554	237	1	64	19	38	2
April	1306	606	242	0	77	24	27	0
May	1429	562	201	0	85	15	11	1
June	1379	499	278	0	91	23	47	0
July	1582	743	112	0	82	21	17	0
August	1587	677	96	0	110	16	21	0
September	1545	611	81	0	72	15	11	0
October	1934	765	41	0	108	19	9	0
November	1576	752	8	0	89	25	7	0
